

## Annexure 6

Name of the Corporate debtor: M/s. Bil Energy Systems Limited ; Date of commencement of liquidation: 04.12.2023 and appointment or amended on 04.12.2023; List of stakeholders as on :12.02.2024  
List of operational creditors (other than workmen, employees and Government Dues)

S No	Name of the creditor	Identification No	Details of claims received	Details of claim admitted			Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Amount of claim admitted									
1	BSE Limited	2	04-01-2024	62,83,264	-	Form C	Nil, As per Information available till	NA	-	-	-	-	-	62,83,264	
2	National Stock Exchange of India Limited	3	19-01-2024	61,53,009	61,53,009.00	Form C	Nil, As per Information available till	NA	-	0.19	-	-	-	-	
3	Additional Director General of Foreign Trade	4	30-01-2024	57,26,62,425	-	Form B	Nil, As per Information available till date	NO	-	-	-	-	-	57,26,62,425	
<b>Sub Total</b>				<b>58,50,98,698</b>	<b>61,53,009.00</b>					<b>0.19</b>	-	-	-	<b>57,89,45,689</b>	